NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/300/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMCO LTD

NAME OF THE RESPONDENT(S)

: EASWARI ELECTRICALS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AMI V- CATARIA

(7845461422)

C. MURALI

Cansel for Pettines

ORDER

Ms Ami V Kataria, counsel for petitioner present. Shri C Murali, an employee of Respondent company present and stated that the counsel on record could not attend before the Adjudicating Authority due to personal inconvenience. Counsel for petitioner stated that the proposal mooted by the respondent for payment of Rs.21 lakhs in regard to the settlement is not acceptable to the petitioner. Time extended at request for hearing the submissions of the counsel for respondent. Put up on 14.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)